

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Review Petition No. 4/97 in
Original Application No. 1108/93

CORAM: Hon'ble Shri B.S. Hegde, Member (J)
Hon'ble Shri M.R. Kolhatkar, Member (A)

Railwat Electrification Project,
Casual Labour Union,
Nagpur through its President
and others.

... Applicants.

V/s.

Union of India and others.

Tribunal's order on Review Petition by Circulation,

¶ Per Shri B.S. Hegde, Member (J) ¶

Dated: 22-8-97

The applicant has filed this Review Petition seeking review of the judgement dated 16.10.96. The O.A. has been disposed of on merits on the basis of the pleadings. The respondents stated that it is necessary that a trade test has to be passed for permanent appointment as Driver and the applicants have not passed the necessary test. Accordingly the O.A. was dismissed.

In the Review Petition the applicants has not brought out any new facts or error apparent on the face of the record. In this Review Petition the applicants are re-iterating the same facts which are considered by the Tribunal while dismissing the O.A. Therefore, we are of the view that there is no merit in the Review Petition and the same is dismissed by Circulation.

M.R. Kolhatkar
(M.R. Kolhatkar)
Member (A)

B.S. Hegde
(B.S. Hegde)
Member (J)